

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**9. CA 06/2021 CA 216/2021 CA 320/2021 CA 330/2021  
CA 308/2022 CA 317/2022 In TP/08(MB)2011**

**CORAM:**

**SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

**NAME OF THE PARTIES: - Rangsharda Hotels Pvt Ltd.**

**V/s**

**Girish Lotiya**

**IN THE MATTER OF**

**Mr. Girish Prabhudas Lotia**

**V/s**

**Rang Sharda Hotels Private Ltd. and ors.**

**APPEARANCES: -**

**FOR THE PETITIONER : Counsel, Mr. Amir Arsiwala**

**FOR THE RESPONDENT : Counsel, Mr. Shyam Kapadia**

**Section: 397-398 of Companies Act, 2013**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). List this matter on **29.03.2023 (high on board)**.

**Sd/-**

**SHYAM BABU GAUTAM  
Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI  
Member (Judicial)**